

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 15.03.2019 (FRIDAY)**

**Court of Chairperson (Court Room No.- II)**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	Mangaljit Mukherjee
2.	Comp. App. (AT) (Ins) No. 719 of 2018	Dena Bank Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Pooja Mahajan
3.	Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Phoenix ARC Pvt Ltd & Anr.	Mahesh Agarwal	Suresh Dhobal (R1)

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 241 of 2019	Manibhadra polycot Vs. Abhishek Corporation Ltd & Ors.	Vipul Ganda	
----	---	--	-------------	--

**For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 770 of 2018	Shearson Investment and Trading Company Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Anju Jain	Bharat Sangal-R1 Aditya Mahajan-R2
6.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	
7.	Comp. App. (AT) (Ins) No. 155 of 2019	Jagan Pampapathy Vs. Wipro Ltd. <b>With</b>	D.Sornambigai	
8.	Comp. App. (AT) (Ins) No. 157 of 2019	Jagan Pampapathy Vs. Wipro Ltd <b>With</b>	D.Sornambigai	
9.	Comp. App. (AT) (Ins) No. 158 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	

**For Hearing**

10.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commisinn of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
-----	--	---	--------------------------	-------------------------

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs Adhunik Metalliks Ltd & Ors <b>With</b>	Pallavi Pratap	Roopali Singh (R1-R3)
2.	Comp. App. (AT) (Ins) No. 53& 54 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India	Prachi Johri	Misha
3.	Comp. App. (AT) (Ins) No. 646 of 2018	Ranvir Ranjit Vs Vijay R Vakharia & Ors	Rohini Musa	Amrita Sanghi (R1-7) Vikas Mehta-R8, Madhusmita Bora (R9)

For Orders

4.	Comp. App. (AT) (Ins) No. 110 of 2019	Sonal Jayesh Shah Vs. Sanjeev Gupta & Anr.	Avika Madhura	Garima Sharma Deepa Bahal-R2
----	---------------------------------------	--	---------------	---------------------------------

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 245 of 2019	Essar Steel Asia Holdings Ltd & Ors. Vs. Satish Kumar Gupta & Ors.	Rajeev Kumar	
6.	Comp. App. (AT) (Ins) No. 242 of 2019 <b>(With defects)</b>	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors.	Anushree Kapadia	
7.	Comp. App. (AT) (Ins) No. 243 of 2019 <b>(With defects)</b>	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors.	Anushree Kapadia	
8.	Comp. App. (AT) (Ins) No. 256 of 2019	Essar Steel Asia Holdings Ltd. & Ors. Vs. Satish Kumar Gupta & Ors.	Rajeev Kumar	
9.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors.	Nakul Mohta	

For Hearing (Part Heard)

10.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
11.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra
12.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries Ltd Vs Rohit Relan & Ors <b>With</b>	Smarika Singh	Pawan Sharma

13.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. &Ors.	Anuradha Dutt	Smarika Singh
14.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016)	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
15.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
16.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. CCI &Anr. <b>With</b>	Amit Mishra	Ritwik Bhattacharya
17.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI &Anr.	Naval Satarawala Chopra	Amit Mishra
18.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
19.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. <b>with</b>	KartikNagarkatti	Avinash Sharma (R-CCI)
20.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
21.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
22.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
23.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Aditi Sharma	Avinash Sharma (R-CCI)
24.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors.	Sameer Abhyankar	Avinash Sharma (R-CCI)

		<b>With</b>		
25.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
26.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
27.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
28.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
29.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
30.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
31.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Sameer Abhyankar	Avinash Sharma (R-1)
32.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)
33.	Competition App. (AT) No. 81 of 2018	Vijay Bhutda Vs CCI & Ors	Gautam Shahi	Nisha Kaur Uberoi Dushyant K. Mahant-CCI

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-  
**Registrar**